

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III**

1. C.P.(IB)-2673(MB)/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI CHANDRA BHAN SINGH, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2021**

NAME OF THE PARTIES: Pacific Blue Cargo Pvt Ltd
V/s
National Plastic Industries Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Ms Bhavika Deora a/w Ms Dhvani Parekh i/b JAYAKAR & PARTNERS,
counsel for the Operational Creditor and Mr. Nirav Shah, counsel for the
Corporate Debtor are present through virtual hearing.

Arguments were heard in C.P. (IB)-2673(MB)/2019 and order is reserved.

Sd/-
CHANDRA BHAN SINGH
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)